NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/52/ (IB)/2017

NAME OF THE PETITIONER(S)

: DHIRAJ BIHARI JHA

NAME OF THE RESPONDENT(S)

: NIDUS ADVERTISING & MARKETING PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) Athinour Parthasarathy Counsel for Perahabad Bhat Petitioner For R. Parthasarathy

2) K. Ezhumalou

ORDER

Counsels representing both the parties are present and stated that there is a chance of settling the matter between the parties. They prayed for time to make submissions regarding the outcome of the settlement talks. Put up on 12.02.2018.

-sd -(S VIJAYARAGHAVAN) Member (Technical)

-Jd-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc